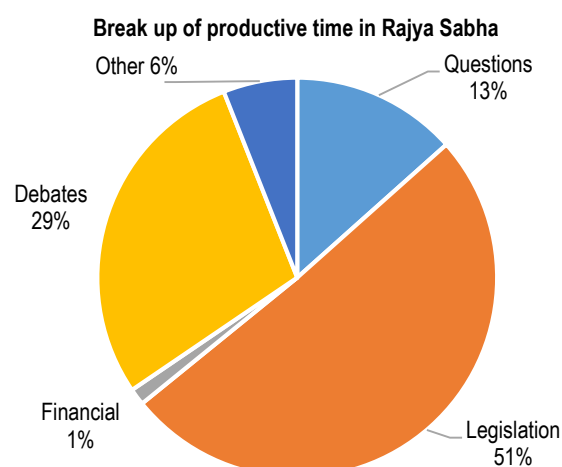
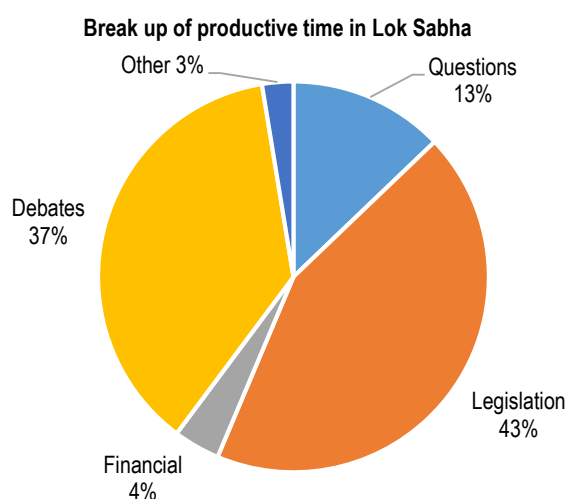


Plan vs. Performance

Winter Session: November 18 – December 13, 2019

This note lists the legislative business planned by Parliament and compares it with the actual performance during Winter Session 2019.

	Plan	Actual
No. of Sittings (Lok Sabha)	20	20
No. of Sittings (Rajya Sabha)	20	20
No. of Bills for passage		
- Finance and Appropriation Bills	0	1
- Other Bills	39	14
No. of Bills for introduction		
- Finance and Appropriation Bills	0	1
- Other Bills	27	17
No. of Bills for withdrawal	7	5



Both Houses of Parliament sat late on several days. Bills such as the Citizenship (Amendment) Bill, 2019, and the Taxation Laws (Amendment) Bill, 2019 were passed after more than seven hours of discussion. Both Houses discussed issues related to air pollution. Rajya Sabha also discussed the state of the economy. Lok Sabha discussed and passed the first supplementary demand for grants.

17 legislative Bills were introduced and 14 were passed excluding an Appropriation Bill to approve the supplementary demands for grants. Lok Sabha worked 111% and Rajya Sabha worked 92% more than the scheduled time.

Bills listed for consideration and passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Chit Funds (Amendment) Bill, 2019	Introduced on 5 Aug 2019 Passed on 20 Nov 2019	Passed on 28 Nov 2019
Health and Education		
The National Institute of Design (Amendment) Bill, 2019	Passed on 26 Nov 2019	Introduced on 30 Jul 2019 Passed on 6 Aug 2019

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December 13, 2019

Short Title	Lok Sabha	Rajya Sabha
The National Commission for Indian System of Medicine Bill, 2019		Introduced on 7 Jan 2019
The National Commission for Homoeopathy Bill, 2019		Introduced on 7 Jan 2019
The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019		Introduced on 13 Feb 2019
Security / Law / Strategic Affairs / Social Justice		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019		Introduced on 9 Jan 2019
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2019		Introduced on 9 Jan 2019 Passed on 12 Dec 2019
The Transgender Persons (Protection of Rights) Bill, 2019	Introduced on 19 Jul 2019 Passed on 5 Aug 2019	Passed on 26 Nov 2019
Health		
The Surrogacy (Regulation) Bill, 2019	Introduced on 15 Jul 2019 Passed on 5 Aug 2019	
Culture		
The Jallianwala Bagh National Memorial (Amendment) Bill, 2019	Introduced on 8 Jul 2019 Passed on 2 Aug 2019	Passed on 19 Nov 2019
Water Resources		
The Dam Safety Bill, 2019	Introduced on 29 Jul 2019 Passed on 2 Aug 2019	
The Inter-State River Water Disputes (Amendment) Bill, 2019	Introduced on 25 Jul 2019 Passed on 31 Jul 2019	

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Bills listed for introduction, consideration and passage

Short Title	Lok Sabha	Rajya Sabha
Finance / Corporate Affairs		
The Taxation Laws (Amendment) Bill, 2019 – To replace an Ordinance	Introduced on 25 Nov 2019 Passed on 2 Dec 2019	Passed on 5 Dec 2019
The Multi State Cooperative Societies (Amendment) Bill, 2019		
The Companies (Second Amendment) Bill, 2019		
The Competition (Amendment) Bill, 2019		
The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019	Introduced on 12 Dec 2019	
The International Financial Services Centres Authority Bill, 2019	Introduced on 25 Nov 2019 Passed on 11 Dec 2019	Passed on 12 Dec 2019
Labour / Industry		
The Industrial Relations Code Bill, 2019	Introduced on 28 Nov 2019	
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2019		
Home Affairs / Security / Law / Strategic Affairs / Social Justice		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019		
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2019		
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	Introduced on 11 Dec 2019	
The Arms (Amendment) Bill, 2019	Introduced on 29 Nov 2019 Passed on 9 Dec 2019	Passed on 10 Dec 2019
The National Police University Bill, 2019		
The Citizenship (Amendment) Bill, 2019	Introduced on 9 Dec 2019 Passed on 9 Dec 2019	Passed on 11 Dec 2019

Short Title	Lok Sabha	Rajya Sabha
The Anti-Maritime Piracy Bill, 2019 The Disaster Management (Amendment) Bill, 2019	Introduced on 9 Dec 2019	
Electronics and Information Technology		
The Personal Data Protection Bill, 2019	Introduced on 11 Dec 2019	
Health and Education		
The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Sale, Distribution, Storage and Advertisement) Bill, 2019 – To replace an Ordinance The Medical Termination of Pregnancy (Amendment) Bill, 2019 The Healthcare Service Personnel and Clinical Establishments (Prohibition of violence and damage to property) Bill, 2019 The Assisted Reproductive Technology (Regulation) Bill, 2019	Introduced on 22 Nov 2019 Passed on 27 Nov 2019	Passed on 2 Dec 2019
The Central Sanskrit Universities Bill, 2019	Introduced on 11 Dec 2019 Passed on 12 Dec 2019	
Agriculture		
The Pesticides Management Bill, 2019		
Civil Aviation / Shipping / Transport		
The Aircraft (Amendment) Bill, 2019 The Recycling of Ships Bill, 2019	Introduced on 25 Nov 2019 Passed on 3 Dec 2019	Passed on 9 Dec 2019
Mines		
The Mines and Minerals (Development and Regulation) Amendment Bill, 2019		
Water Resources		
The National River Ganga (Rejuvenation, Protection and Management) Bill, 2019		

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Bills listed for withdrawal

Short Title	Withdrawn on	Remarks
Finance		
The Jammu and Kashmir Reservation (Second Amendment) Bill, 2019	27 Nov 2019	
The International Financial Services Centres Authority Bill, 2019	25 Nov 2019	Replaced by a new Bill
Agriculture		
The Pesticides Management Bill, 2008		
Health		
The Indian Medical Council (Amendment) Bill, 1987	19 Nov 2019	
The National Commission for Human Resources for Health Bill, 2011	19 Nov 2019	
The Indian Medical Council (Amendment) Bill, 2013	19 Nov 2019	
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005		

Note: Blank cell indicates that the Bill was not passed by that House.

Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Home Affairs		
The Constitution (One Hundred and Twenty-Sixth Amendment) Bill, 2019	Introduced on 9 Dec 2019 Passed on 10 Dec 2019	Passed on 12 Dec 2019
The Special Protection Group (Amendment) Bill, 2019	Introduced on 25 Nov 2019 Passed on 27 Nov 2019	Passed on 3 Dec 2019
The National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Bill, 2019	Introduced on 26 Nov 2019 Passed on 28 Nov 2019	Passed on 4 Dec 2019
The Appropriation (No. 3) Bill, 2019	Introduced on 4 Dec 2019 Passed on 4 Dec 2019	Passed on 12 Dec 2019
The Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Bill, 2019	Introduced on 26 Nov 2019 Passed on 27 Nov 2019	Passed on 3 Dec 2019

Bills not listed for introduction but introduced and pending

Short Title	Lok Sabha	Rajya Sabha
Home Affairs		
The Code on Social Security, 2019	Introduced on 11 Dec 2019	

Note: Blank cell indicates that the Bill was not passed by that House.

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